

for the establishment of a fertilizer factory in Madhya Pradesh for the manufacture of 50,000 tons of nitrogen in the form of urea. The exact location of the factory is still under consideration by the licensee.

Government of India have agreed in principle to the proposal of the Government of Gujarat to establish a fertilizer factory in that State. Details are being worked out by the State Government.

Seminar on Consumer Problems

1378. { **Shri P. C Borooah:**
Shri Agadi:
Shri Sugandhi:
Shri Siddananjappa:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a seminar on consumer problems organised by the Consumers' Association of India was held in New Delhi in October, 1961;

(a) if so, whether Government took note of the main problems facing the consumers as sounded at the Seminar;

(c) what were the main problems thus sounded; and

(d) what decisions, if any, Government have taken to solve these problems?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) to (d). The recommendations made by the Seminar held by the Consumers' Association of India have been received by Government only very recently and are under consideration.

Claims of Pensions, etc. of Displaced Persons

1379. **Shri D. C. Sharma:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of cases of claims of pensions, provident fund, pay and leave salary from displaced person from West Pakistan settled so far;

(b) the number of cases pending in each of the above categories; and

(c) the time by which they will be settled finally?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The required information is given below:—

Nature of claims	Total No. of claims referred to the Govt. of Pakistan	Total No. of claims settled by Pakistan	Balance on 31-10-1961
Pension	3676	2076	1600
Provident fund	7246	5366	1880
Pay and leave salary	8886	4676	4210
TOTAL	19808	12118	7690

(c) The claims can be settled only after verification by the Pakistan Government. No time limit can therefore be fixed for their verification. We are however, constantly pursuing the matter.

Exports to China

1380. **Shri Aurobindo Ghosal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the trade negotiation of Nepal with China; and

(b) if so, what will be the repercussion on India's export to China?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) Does not arise.

Labour Relations in Iron and Steel Industry

1381. { **Shri Ram Krishan Gupta:**
Sardar Iqbal Singh:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 709 on the 19th August, 1961 and state:

(a) whether Government have taken a final decision regarding taking over the industrial relations in iron and steel industry in the Central sphere; and

(b) if so, the nature of decision arrived at?

The Deputy Minister of Labour and Planning (Shri L. N. Mishra): (a) and (b). The matter is still under consideration.

Industries to be set up with Italian Help

1382. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 525 on the 16th August, 1961 and state:

(a) whether an Italian firm Montecatini of Milan, has since approached the Government of India to set up industries in India; and

(b) if so, the details of the same?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Government have recently received an application from a Indian firm for setting up a unit in India for the manufacture of Polypropylene in collaboration with Messrs. Montecatini of Milan. The scheme is under consideration of Government.

Recently the Managing Director of Montecatini was in India and discussed general proposals for setting up of industries for which Montecatini have the technical knowhow, in collaboration with Indian parties. No definite proposals, however, have yet been received by Government.

Textile Exports

**1383. { Shri Agadi:
Shri Siddananjappa:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that India has accepted temporarily to hold-down cotton textile exports from

low cost producing countries as desired by the European Common Market;

(b) if so, whether any subsidy or guarantee is given to Indian textile manufacturers; and

(c) whether any time-limit has been fixed for this?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). European Economic Community have not asked low-cost producing countries to restrict their exports.

A conference of the principal cotton textile producing, exporting and importing countries took place, however, in Geneva in July 1961, under the auspices of the GATT. The short-term arrangements, valid for a year beginning 1st October, 1961, accepted at this conference envisage the application of voluntary restraints on exports by a participating country on an agreed basis upon request by another. India has not been approached for such restraints in terms of the Geneva Agreement by any participating country.

Production of Film on Punjab, Lahaul, etc.

1384. Shri Hem Raj: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 8 on the 7th August, 1961 and state the progress made in the production of films on Punjab, Lahaul, Spiti, Kulu and Kangra Valley?

The Minister of Information and Broadcasting (Dr. Keskar): Further shooting of the film on "The Punjab" could not be resumed in October, 1961, but it is tentatively proposed to resume it at the end of December, 1961.

Two colour films on "Kangra and Kulu Valley" have already been completed; one for standard screen under the title "Kangra and Kulu Valley" and the other in Cinemascope for wide screen under the title "The Valley of Gods". No separate films are being produced on Lahaul and Spiti. There